

THE JUDICIAL HISTORY OF ODISHA

VOLUME - I



The Centre for Judicial Archives
High Court of Orissa

धर्म एव हतो हन्ति धर्मो रक्षति रक्षितः ।
तस्माद्धर्मं त्यजेन्नैव मा नो धर्मो हतोऽवधीत् ॥
नित्यनीतिः ३४

Dharma destroys him who destroys Dharma. Dharma does protect him who protects it. Dharma therefore should not be abandoned.

Dharma that is abandoned, shall destroy us.

Nityaniti: 64

HIGH COURT OF ORISSA: CUTTACK

Notice No-1423 / Dated: 27.08.2024

This is for the information of all concerned that the book “**Judicial History of Odisha VOL-I**” is available for sale at the ILR section, Record Room Digitization Centre (RRDC) building and Museum of Justice of the Hon’ble Court.

By Order

Registrar (Records)

Memo No. 1424(100)/ Dated: 27.08.2024

Copy forwarded to:-

1. All Officers of the Court;
 2. The Additional Registrar-cum-Principal Secretary to Hon’ble the Chief Justice;
 3. The A.D.R.-cum-Addl. Principal Secretary /A.R.-cum-Sr. Secretary /Secretary to the Hon’ble Judges of the Court;
 4. The Court Officer-cum-Assistant Registrar of the Court;
 5. All Superintendents of the Court;
- for information and necessary action.

Registrar (Records)